

(4)

27/10/88 (contd)

Keep the case before the Tribunal on 17/11/88 for compliance with the order passed on 7/6/88, reply of the respondents and directions.

P. S. Chaudhri
(P.S. Chaudhri)
MCA)

(M.B. Megundon)
MCJ)

17/11/88:

~~Mr.~~ Present Mr. Gangal learned advocate for the applicants and Mr. P. B. Bhogle, U.D.C. from Western Naval Command, Bombay for the Respondents. Mr. Gangal requests for some time to comply with the order dated 7/6/88. The case is adjourned to 20/12/88. The Respondents may file their reply on that day with a copy to the applicants' advocate. The applicants may comply with the order passed on 7/6/88 on or before that date. Keep the case before the Tribunal on that day (20/12/88).

M.P.No. 734/88
for orders.

884
7.12.88

P. S. Chaudhri
MCA)

(M.C.V.)